

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.84/99.

Wednesday this the 6th day of June 2001.

CORAM:

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

Prajith T,
S/o ramdas,
Ram Nivas, Puthur,
Vadakara-673104,
Kozhikode District.

Applicant

(By Advocate Shri N.K.Karnis)

Vs.

1. Union of India represented by
the Secretary to the Government
of India, Ministry of Communications,
Department of Posts,
New Delhi.
2. The Director General (Posts)
Department of Posts,
Ministry of Communications,
New Delhi.
3. The Chief Postmaster General,
Kerala Circle, Trivandrum.
4. The Superintendent of Post
Offices, Vadakara Division,
Vadakara, Kozhikode District.
5. Sheeja Prabhakaran,
Arippapurath House,
Peruvayal P.O., Calicut.
6. Fasalu Rehman P.,
Paleth House,
Parambil P.O.,
Calicut-12.
7. Reghina P.P.,
Akkam Veetttil Thazha,
Puthuppanam,
Kozhikode District.

Respondents

(By Advocate Shri Govindh K. Bharathan, SCGSC, (R.1-4)

(By Advocate Shri P.V.Kunhikrishnan (R.5 & 7)

(By Advocate Shri P.C.Sebastian (R.6)

The application having been heard on 6th June 2001
the Tribunal on the same day delivered the following:

ORDER

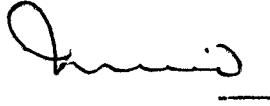
HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

This application has been filed challenging the Select List A-4 and for a direction to the respondents 3 & 4 to reconsider the same.

2. When the O.A. came up for hearing today, learned counsel appearing for the applicant stated that in O.A. 1689/98 this Tribunal has set aside the notifications at A1 and A2 and because of that, the application has become infructuous and that the application may be closed.

3. In the light of the above submission made by the counsel, since the application has become infructuous, the same is dismissed without any order as to costs.

Dated the 6th June 2001.


T.N.T.NAYAR
ADMINISTRATIVE MEMBER


A.V.HARIDASAN
VICE CHAIRMAN

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List of Annexures referred to in the order:

A1: True copy of the notification published by the Asst. Director (Recruitment) Department of Posts, Kerala Circle dated 28.7.1998.

A-2: True copy of the notification referred to in Annexure A1 detailing the educational qualification, age, no. of vacancies etc. dated 28.7.1998 by the Chief Post Master General, Kerala.

A-4: True copy of the list of candidates published by the 4th respondent to the cadre of Postal Assistants in Vadakara Division as per Endt. No.B1/PA/Rectt/98 dated Vadakara 14.12.98. (Impugned order).